

O.A.NO.898 OF 2005

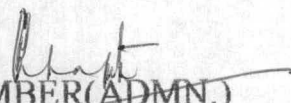
ORDER DATED 07.12.07

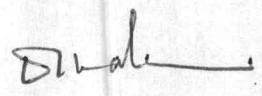
CORAM: DR.D.K.SAHU, MEMBER(JUDL.)
AND
SHRI C.R.MOHAPATRA, MEMBER(ADMN.)

Heard Mr.P.K.Chand,Ld.Counsel for the applicant and
Mr.S.K.Ojha,Ld.Standing Counsel for the respondents/Railways.

2. The applicant has filed this application praying to give him promotion to the cadre carrying the pay-scale of Rs.4000-6000/-. Ld.St.Counsel for the Respondents submits that the applicant has already been promoted to that cadre. Annexure-R/1 filed by the respondents reveals that the applicant has already been given promotion to that cadre and he joined to the post on 29.12.05. Accordingly, the application has become infructuous as the relief sought for has since been given to him.

3. The O.A., is accordingly, disposed of as become infructuous. No order as to costs.


MEMBER(ADMN.)


MEMBER(JUDL.)